

PARLIAMENT OF INDIA

RAJYA SABHA

ERRATA

to the list of Questions for WRITTEN ANSWERS for
Wednesday, December 21, 2022/ 30 Agrahayana, 1944 (Saka)

Q. No.	Corrections
1611.	Part (c), line 2, for 'social' read 'special'.

New Delhi.
December 19, 2022.

Copy to:-

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Rajya Sabha

List of Questions for WRITTEN ANSWERS

to be asked at a sitting of the Rajya Sabha to be held on
Wednesday, December 21, 2022/ 30 Agraphayana, 1944 (Saka)

**(Ministries : Cooperation; Education; Home Affairs; Minority Affairs; Panchayati Raj;
Road Transport and Highways; Rural Development; Skill Development and
Entrepreneurship; Social Justice and Empowerment; Tribal Affairs; Women and
Child Development)**

Total number of questions -- 160

International Day of Co-operatives

1601 # **Shri Satish Chandra Dubey:**

Will the Minister of **Cooperation** be pleased to state:

- (a) whether Government has recently celebrated the 100th International day of Co-operatives;
- (b) if so, the details thereof along with the program organized on the said occasion and the objective of the International Day of Co-operatives;
- (c) whether Government is working on drafting a new Co-operative Policy along with the schemes;
- (d) if so, the details thereof along with the targets and objectives; and
- (e) the details of the other steps taken by Government to impart Co-operative education and training with the objective of bringing social-economic development for inclusive growth in the country?

Digitalization of Primary Agricultural Credit Societies

1602 **Smt. Priyanka Chaturvedi:**

Will the Minister of **Cooperation** be pleased to state:

- (a) the status of digitization of Primary Agricultural Credit Societies (PACS) with State-wise data for implementation of the Scheme / Project of Digitalization of PACS;
- (b) whether the PACS are using a common software;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefor and steps taken for digitization under common software and platform of Core Banking Solution (CBS)?

Co-operative Societies/Banks Liquidated

1603 **Dr. V. Sivadasan:**

Will the Minister of **Cooperation** be pleased to state:

- (a) the number of Co-operative Societies which have been liquidated or are under liquidation, State-wise, year-wise data for the last five years;

(b) the number of Co-operative Banks which have been liquidated or are under liquidation, State-wise, year-wise data for the last five years; and

(c) allocation in Union Budget for Co-operative sector in the last five years, year-wise data including the Budget Estimates (BE) and Revised Estimates (RE) of the last five years?

Constitutional provisions for Co-operatives

1604 # **Smt. Geeta alias Chandraprabha:**

Will the Minister of **Cooperation** be pleased to state:

(a) the details of the provisions existing in Constitution of India to strengthen the Co-operative Societies;

(b) the details of the laws made by Government to protect the interests of these Societies; and

(c) whether both the Central and State Governments could formulate rules on the subjects pertaining to Co-operative Societies, the details thereof?

Schemes to promote industries in Co-operative sector

1605 **Shri K.R.N. Rajeshkumar:**

Will the Minister of **Cooperation** be pleased to state:

(a) whether it is a fact that various industries such as Dairy, Fertilizer, Agro foods industries etc. are registered and functioning under Co-operative sector;

(b) if so, whether the Ministry is considering to implement developmental schemes to promote these industries functioning under Co-operative sector; and

(c) the details of the schemes, timeline and the funds earmarked for this purpose?

Strengthening Co-operative structure in Odisha

1606 # **Smt. Mamata Mohanta:**

Will the Minister of **Cooperation** be pleased to state:

(a) whether Government has any plan to strengthen the Co-operative structure in the State of Odisha, if so, the details thereof;

(b) whether any amount has been allocated for strengthening the Co-operative structure in Odisha, if so, the details thereof;

(c) the details of schemes being run by Government across the country to promote Co-operatives;

(d) the schemes which are proposed to be implemented; and

(e) whether any scheme is being implemented in the tribal and backward areas in the field of Co-operatives particularly in the State of Odisha and if so, the details thereof?

Internationalisation of higher education

1607 **Shri Kartikeya Sharma:**

Will the Minister of **Education** be pleased to state:

(a) whether Government has any proposal for Internationalisation of higher education;

(b) if so, the details thereof;

(c) the details of the benefits of Internationalisation of higher education to Indian students;

(d) whether the decision help the students to reduce the gap between traditional education and modern education to create a contrast of opinions; and

(e) if so, the details thereof?

Repairing of schools under Samagra Shiksha Scheme

1608 **Shri V. Vijayasai Reddy:**

Will the Minister of **Education** be pleased to state:

- (a) whether it is a fact that Samagra Shiksha Scheme supports expenditure on major repairs in schools for better functionality;
- (b) the details of expenditure shared by the Ministry under Samagra Shiksha Scheme in schools of Andhra Pradesh;
- (c) whether Ministry is aware that Government of Andhra Pradesh has undertaken Nadu-Nedu (then and now) to revamp school buildings and infrastructure for better functionality and facilities; and
- (d) if so, whether Ministry has been requested for any help for this program and, if so, what Ministry has done to help Andhra Pradesh in this regard?

Centrally sponsored schemes for improvement of higher education

1609 **Shri Vijay Pal Singh Tomar:**

Will the Minister of **Education** be pleased to state:

- (a) whether Government has any Centrally Sponsored Educational scheme for the improvement of higher education in the country;
- (b) if so, the details thereof;
- (c) the number of institutions benefitted by the such schemes of higher education during the last five years, State-wise and year-wise; and
- (d) the targets fixed and achieved during the said period under these schemes?

Funds provided for classical languages

1610 # **Shri Satish Chandra Dubey:**

Will the Minister of **Education** be pleased to state:

- (a) the details of Indian languages which have been conferred ,the status of classical language till now;
- (b) whether Government has implemented any scheme to provide financial assistance to various projects pertaining to classical languages in the country;
- (c) if so, the details thereof;
- (d) the language-wise details of funds provided for each classical language during each of the last three years and the current year;
- (e) whether Government has any proposal regarding classical language projects during the last two years; and
- (f) if so, the details thereof and Government's reaction thereto?

Meetings of Statutory Committees of certain Departments in Delhi University

1611 **Shri Javed Ali Khan:**

Will the Minister of **Education** be pleased to state:

- (a) whether Departments of Hindi, Geography and Commerce of Delhi University have a mandate to call member for meetings in Statutory Committees like Board of Research Studies (BRS), Department Research Committee (DRC), etc.;
- (b) if so, the details thereof;
- (c) whether Government are aware that these Departments, in contravention of rules, are inviting all faculty members as social invitees in BRS and DRC statutory meetings; and
- (d) if so, action taken/proposed to be taken by Government/University to adhere to rule of

law in such cases?

Availability of land for Central Universities in Bihar

1612 # **Shri Sushil Kumar Modi:**

Will the Minister of **Education** be pleased to state:

- (a) whether Government had announced a Central University to be set up near Vikramshila in Bihar under the PM package;
- (b) the details of the area of land provided by Government of Bihar vis-à-vis land expected to be made available by Government;
- (c) the area of land provided by Government of Bihar vis-à-vis land expected to be made available by Government for setting up Motihari Central University, the status of remaining area of land; and
- (d) the amount sanctioned and spent on construction of buildings in Motihari along with the physical and financial progress made therein?

Revamping of school textbooks by State Governments

1613 **Shri Tiruchi Siva:**

Will the Minister of **Education** be pleased to state:

- (a) whether it is a fact that Government has planned to bring changes in school textbooks in line with the National Education Policy (NEP) 2020, especially History textbooks;
- (b) if so, the details of the changes brought in school textbooks, class-wise;
- (c) whether it is a fact that Bhagavad Gita would be introduced in the school curriculum as a mandatory reading; and
- (d) if so, the details thereof and whether any other State Government has introduced similar additions to the school curriculum?

e-learning survey

1614 **Shri Ayodhya Rami Reddy Alla:**

Will the Minister of **Education** be pleased to state:

- (a) whether Government proposes to conduct a Nation-wide e-learning survey to understand the digital literacy of school children and the extent of digital infrastructure across the country, if so, the details thereof and if not, the reasons therefor; and
- (b) whether Government is implementing any schemes to improve digital literacy of school children and strengthen the digital infrastructure across the country, if so, the details thereof and if not, the reasons therefor?

Introduction of skill India programmes in school curriculum

1615 **Shri Pabitra Margherita:**

Will the Minister of **Education** be pleased to state:

- (a) whether Government is planning to integrate Skill India programme in school education to boost skill based education to match the demands of the industry and if so, the details thereof;
- (b) whether introducing skill based education at the school level will provide quality and employable educational facilities to the youth of this country; and
- (c) what are the various schemes currently being implemented to provide and promote vocational training to school students?

Country's dysfunctional teacher education system

1616 **Shri R. Girirajan:**

Shri S. Kalyanasundaram:

Shri M. Mohamed Abdulla:

Will the Minister of **Education** be pleased to state:

- (a) whether Government has taken note that country's dysfunctional teacher education system leaves our teachers ill-prepared as they are neither adequately equipped with the pedagogical capacities nor have they learnt how to effectively handle children; and
- (b) if so, the remedial steps proposed to be taken by Government in this regard and the details thereof?

Students going abroad for higher studies

1617 **Shri Jose K. Mani:**

Will the Minister of **Education** be pleased to state:

- (a) whether Government has details about the students going abroad for higher studies;
- (b) if so, the number of students went abroad during the last three years, country-wise details thereof;
- (c) whether Government is monitoring the number of students returning from abroad after their higher studies;
- (d) if so, the details thereof;
- (e) whether Government has considered the outpour of bright students to abroad for higher studies and their subsequent migration will lead to a 'brain drain' scenario in future; and
- (f) if so, the policy initiatives taken or proposed to be taken by Government to prevent this?

Faculty recruitment in CFTIs

1618 **Shri A. A. Rahim:**

Will the Minister of **Education** be pleased to state:

- (a) details of the advertisements for teaching faculty recruitment released by each Centrally Funded Technical Institutions (CFTIs) since September 5, 2021;
- (b) number of posts advertised in each of these advertisements by CFTIs, along with their social category-wise and cadre-wise distribution;
- (c) number of eligible applications received for each department of the CFTIs, candidates who attended interviews and candidates selected for each of these advertisements, along with their social category-wise and cadre-wise distribution; and
- (d) details of CFTIs who have not prepared separate reservation rosters for each cadre in accordance with Central Educational Institutions (CEI) (Reservation in Teachers' Cadre) Act-2019, along with reasons therefor?

Access to Smartphones/Tablets to students

1619 **Shri Derek O' Brien:**

Will the Minister of **Education** be pleased to state:

- (a) the number of school students between the age of 6 and 18 who have access to a smartphone or a tablet for the purpose of education, State-wise and district-wise; and
- (b) the total number of school students between the ages of 6 and 18?

Acceptance of Indian engineering degree in Kuwait

1620 **Shri Elamaram Kareem:**

Will the Minister of **Education** be pleased to state:

- whether there is any bilateral agreement between Governments of India and Kuwait to accept the degree issued from both countries;
- if not, whether any such negotiations is in progress, details thereof;
- whether the Ministry of Interior or any Ministry other than the Ministry of Higher Education, Kuwait is authorized to accept or reject a degree from Indian University;
- whether any Non-Government agencies like Kuwait Engineers Society is authorized to accept or reject a degree from Indian University; and
- what are the remedial measures taken by Government if any Ministry or NGOs from Kuwait reject degree issued by Indian Universities?

Budget allocation for NEP

1621 **Shri Mohammed Nadimul Haque:**

Will the Minister of **Education** be pleased to state:

- whether it is a fact that when the revenue receipt of the Central Government went up three times from ₹7.51 lakh crore in 2011-12 to ₹ 22.40 lakh crore in 2022-23, the Central Government expenditure on education as percentage of revenue receipt saw a decline from 2.60 per cent in 2011-12 to 1.85 per cent in 2022-23;
- if so, reasons therefor;
- whether this meagre budget is compromising the initiation of policies envisaged in National Education Policy (NEP) 2020;
- whether Government is willing to increase the budget to accommodate NEP 2020 policies in 2023-24 budget; and
- if so, details thereof?

Sanctioned posts of teachers in Central Universities/Colleges of Uttar Pradesh

1622 **Shri Neeraj Shekhar:**

Will the Minister of **Education** be pleased to state:

- whether more than 1700 posts of teachers have been sanctioned in various Central universities/colleges of Uttar Pradesh;
- if so, the details thereof, Central university/college-wise;
- the number of adhoc teachers working in these Central universities/colleges of Uttar Pradesh; and
- the percentage of vacant posts of teachers in Central universities/colleges situated in Uttar Pradesh as on 15th December, 2022, University/college-wise?

Opening of new KVs in the country

1623 **Shri Deepender Singh Hooda:**

Will the Minister of **Education** be pleased to state:

- the fund allocation for the Kendriya Vidyalaya Sangathan (KVS) for opening new Kendriya Vidyalayas (KVs) in the country during the last five years including the current financial year 2022-23, State-wise and year-wise;
- the number of new KVs opened during the last five years including the current year;
- the number of new KVs that have been made operational during the last five years including current financial year in all the States including Haryana; and

(d) the number of new KVs that have been approved by Government during the last five years including the current year in all the States including Haryana?

Restricting undergraduate education to colleges or subject-specific educational institutions

1624 # **Dr. Radha Mohan Das Agrawal:**

Will the Minister of **Education** be pleased to state:

- (a) the ratio of students doing graduate/postgraduate/research/post-research education/research in various universities of the country;
- (b) whether there is academic pressure on the teachers of the university due to the large number of graduate students and this has a negative impact on the quality of postgraduate education and research work; and
- (c) whether Government would consider restricting undergraduate education to colleges or subject-specific educational institutions?

Women students in STEM courses in Tamil Nadu

1625 **Shri M. Mohamed Abdulla:**

Will the Minister of **Education** be pleased to state:

- (a) the number of women students who have enrolled in STEM courses in colleges and or universities in Tamil Nadu for the last five years, district-wise; (b) the number of students in Tamil Nadu who have dropped out during the duration of their course for the last five years; and (c) whether the Central Government will launch a common virtual platform for promoting STEM courses and if so, the details thereof?

Student admission in Universities under EWS category

1626 **Shri M. Mohamed Abdulla:**

Will the Minister of **Education** be pleased to state:

- (a) the details of number of students who got admission in the Central Universities under Economically Weaker Section (EWS) reservation for the last two years, State-wise; and
- (b) whether it is fact that the EWS category cut-off is less than General category for the last two years in Central Universities and if so, the reasons therefor?

Adequately equipping and supporting teachers to leverage technology

1627 **Shri K.R. Suresh Reddy:**

Will the Minister of **Education** be pleased to state:

- (a) whether Government agrees with the view that adequately equipping and supporting teachers to leverage technology is the need of the hour;
- (b) if so, the steps being taken by Government in this regard; and
- (c) if not, the reasons therefor?

Closure of schools in the country

1628 **Shri K.R. Suresh Reddy:**

Will the Minister of **Education** be pleased to state:

- (a) whether it is a fact that over 20,000 schools have been shut down in the country in 2021-22;
- (b) whether it is a fact that over 1.89 lakh teachers have exited the work force in the

country in 2021-22; and

(c) if so, what measures are being taken to mitigate the learning loss resulting from such shut down and loss of teachers in the work force?

Establishment of new Universities in the country

1629 # **Ms. Saroj Pandey:**

Will the Minister of **Education** be pleased to state:

(a) the number of new Universities established in the country during the last five years, the State-wise details thereof; and

(b) the estimated number of students who will get the opportunity for higher education with the establishment of these Universities?

Staff Shortage in Kendriya Vidyalayas

1630 **Smt. Jebi Mather Hisham:**

Will the Minister of **Education** be pleased to state:

(a) whether Government will take immediate measures to appoint the teaching and non-teaching staff, considering their shortage in Kendriya Vidyalayas (KVs) across the country;

(b) whether Government will address the concern of the staff regarding over-duty in the wake of shortage of staff;

(c) whether Government will take necessary steps to fill the vacancies of Principals since it has been reported that 40 per cent of schools do not have Principals; and

(d) whether Government will devise an appropriate scheme to ensure career progression (promotion) and transfer policy for the staff, if so, the details thereof?

New KVs in Telangana

1631 **Shri Damodar Rao Divakonda:**

Will the Minister of **Education** be pleased to state:

(a) whether any request has been made by the State Government of Telangana to the Ministry to open new Kendriya Vidyalayas (KVs) across the State; and

(b) if so, the details thereof including the status?

Research on International Relations

1632 **Shri Damodar Rao Divakonda:**

Will the Minister of **Education** be pleased to state:

whether the Ministry has given any financial assistance to the Universities/Institutions for conducting research on International Relations?

Vacancies in Central Universities

1633 **Shri Ryaga Krishnaiah:**

Will the Minister of **Education** be pleased to state:

(a) whether a large number of OBC academic posts are lying vacant in Central Universities across the country;

(b) if so, the details of vacancy of academic and other staff posts, institution/University-wise as on date;

(c) the time by which Government proposes to fill these vacant posts;

(d) the details of vacancies filled up by the Central Government during the last five years,

institution-wise;

- (e) why reserved category posts i.e. OBC, are not filled up;
- (f) whether Government has any proposal to absorb already working ad-hoc/temporary/contract/guest faculty as permanent faculties; and
- (g) if so, the details thereof and if not, the reasons therefor?

Pandemic and children education

1634 **Shri Abir Ranjan Biswas:**

Will the Minister of **Education** be pleased to state:

- (a) whether Government is aware that in 2021, as per UNESCO, 24 million children may not find their way back to schools after the pandemic;
- (b) if so, the details thereof;
- (c) the details of the number of children who dropped out from Government primary and secondary schools in the last three years, year-wise, State-wise; and
- (d) the details of the number of Government primary and secondary schools that closed during the pandemic and didn't reopen yet, State-wise?

Introducing B.Sc Programme course in IIT Madras

1635 # **Shri Vivek Thakur:**

Will the Minister of **Education** be pleased to state:

- (a) whether Government is going to launch the B.Sc programme course in Electronic System Design Manufacturing and Computing at IIT Madras, keeping in view the future demands of chip and semiconductor industries;
- (b) whether there is any plan to start such courses in other IITs of the country as well; and
- (c) if so, by when the Ministry plans to start such a course?

Review/assessment regarding the education of the tribal student with disabilities

1636 # **Dr. Sumer Singh Solanki:**

Will the Minister of **Education** be pleased to state:

- (a) whether Government has conducted any review/assessment regarding the education of tribal students with disabilities;
- (b) if so, the percentage of such students presently studying, State-wise details thereof; and
- (c) the steps being taken by Government to provide maximum education related opportunities to the tribal students with disabilities?

KVs and JNVs in Uttar Pradesh

1637 **Dr. Anil Agrawal:**

Will the Minister of **Education** be pleased to state:

- (a) the number of Kendriya Vidyalayas (KVs) and Jawahar Navodaya Vidyalayas (JNVs) presently functioning in Uttar Pradesh, location-wise;
- (b) whether Government has any proposal to open more number of KVs and JNVs in Uttar Pradesh; and
- (c) if so, the details thereof?

Filling up vacancies in Delhi University

1638 **Shri Aneel Prasad Hegde:**

Will the Minister of **Education** be pleased to state:

- whether Government is aware that the National Testing Agency (NTA) had advertised for filling up vacancies of different posts in Delhi University in 2021 but the said exams have not been conducted despite examination fees having been collected from candidates;
- if so, the details thereof and the reasons therefor; and
- the timeline by which these exams will be conducted or fees be refunded?

Scheme for promotion of technical education in NER

1639 **Shri Birendra Prasad Baishya:**

Will the Minister of **Education** be pleased to state:

- whether Government has provided any funds under the Centrally Sponsored Scheme (CSS) for promotion of technical education as well as setting up of requisite institutions, polytechnics, etc. in the North-Eastern Region (NER) during the last three years and the current year;
- if so, the details of institutes established and to be established, State-wise and category-wise; and
- the details of achievements made in this regard, so far?

Scheme to provide education to economically backward children

1640 **Shri Rajmani Patel:**

Will the Minister of **Education** be pleased to state:

- whether Government is aware that a large group of children below the age of ten years are not attending schools;
- if so, the details thereof;
- whether Government has launched a portal to compile data of out-of-school children belonging to poor strata of society; and
- if so, the details thereof along with the scheme/proposal of Government to provide education to economically backward children?

Indian knowledge system in new NEP

1641 **Smt. Sangeeta Yadav:**

Will the Minister of **Education** be pleased to state:

- whether Government has made any efforts to imbibe Indian knowledge system in New National Education Policy (NEP) 2020, if so, the details thereof;
- the details of efforts made for promoting lok Vidya and traditional arts as a part of the curriculum;
- whether Government is planning to make local languages as medium of instruction, if so, efforts made for its early implementation; and
- the details of efforts being made to ensure availability of Indian languages faculty in the educational institutions which are inadequate in number?

Anti-ragging measures

1642 **Shri Sushil Kumar Gupta:**

Will the Minister of **Education** be pleased to state:

- (a) whether it is a fact that there is a sudden spurt in brutal ragging cases at several educational institutions across the country;
- (b) whether University Grants Commission (UGC) will ask educational institutions to review the functioning of anti-ragging committees in their institutions; and
- (c) what steps are being taken to ensure that regulations set out by the UGC for this purpose are not violated?

Play school certificates for admission in nursery and KG classes

1643 **Shri Harbhajan Singh:**

Will the Minister of **Education** be pleased to state:

- (a) whether it is compulsory for children to go through play schools for admission in nursery and KG classes;
- (b) if so, the details thereof;
- (c) whether the Ministry is aware that several schools are insisting on play school certificates for admission in nursery and KG classes; and
- (d) if so, the details thereof and action taken on such schools?

Recognised universities in Jharkhand

1644 # **Shri Deepak Prakash:**

Will the Minister of **Education** be pleased to state:

- (a) the total number of private as well as recognized universities in Jharkhand State;
- (b) whether Government has laid down any procedure or criteria for ranking private universities in India on the basis of their merits; and
- (c) if so, the details of ranks of private universities located in Jharkhand?

Protests against CUET

1645 **Shri Sandosh Kumar P:**

Will the Minister of **Education** be pleased to state:

- (a) whether the Ministry is aware of the student protests going on against the CUET;
- (b) whether the Ministry is aware of the rise in coaching institutes across the major cities in the country to train the students for CUET;
- (c) steps taken to ensure the representation of students from socially and economically backward families in admission as it will be highly competitive with mushrooming of coaching centres that many students from poor families can not afford; and
- (d) the rationale behind choosing CBSE syllabus for CUET while large number of students in the country follow their respective State syllabus?

Performance Grade Index

1646 **Shri Prabhakar Reddy Vemireddy:**

Will the Minister of **Education** be pleased to state:

- (a) whether it is a fact that Andhra Pradesh, Gujarat, Rajasthan are the best performing States in school education in the country as per 2020-21 Performance Grade Index of the Ministry;
- (b) the details of indicators taken into account in arriving at the above level; and
- (c) how Ministry help financially and otherwise above States to reach level-I, with a particular reference to Andhra Pradesh?

Eradication of Left Wing Extremism

1647 **Shri Kartikeya Sharma:**

Will the Minister of **Home Affairs** be pleased to state:

- (a) the details of left wing attacks in the country during last three years, State-wise;
- (b) the number of armed forces personnel killed during such attacks;
- (c) the details of welfare schemes implemented in the areas where Left Wing Extremism (LWE) is dominant;
- (d) whether the concerned State Governments failed to tackle left wing groups;
- (e) if so, the details thereof;
- (f) whether some State Governments are reluctant to impose Unlawful Activities (Prevention) Act on left wing workers/extremists; and
- (g) if so, the details thereof?

State-of-the-Art Greyhound Training Centre in Visakhapatnam

1648 **Shri G.V.L. Narasimha Rao:**

Will the Minister of **Home Affairs** be pleased to state:

- (a) whether Andhra Pradesh Government has proposed establishment of Greyhound Training Centre in Visakhapatnam district, if so, details thereof;
- (b) the amount approved by Central Government for setting up a State-of-the-art Greyhounds Training Centre in Andhra Pradesh;
- (c) how much of approved amount has been released and utilised by the State Government;
- (d) whether Central Government has agreed to fund the entire cost of land for the Training Centre if so, whether Andhra Pradesh Government has submitted location details to Central Government if so, the extent of land, cost, training capacity etc., details thereof; and
- (e) reasons for delay in commencement of project?

Crime against women in the country

1649 **Dr. Sasmit Patra:**

Will the Minister of **Home Affairs** be pleased to state:

- (a) the crime against women in the country during the last five years, State-wise and year-wise details thereof;
- (b) the States which have maximum crimes against women in the last NCRB report, details thereof; and
- (c) the steps Government is taking to curb crime against women in the country and different States as well?

Poor disbursement rate of victim compensation

1650 **Ms. Dola Sen:**

Smt. Mahua Maji:

Will the Minister of **Home Affairs** be pleased to state:

- (a) whether the Ministry is aware that victim compensation across States and UTs has low disbursement rate;
- (b) if so, the reasons therefor;
- (c) whether the Ministry plans to adopt any mechanism to fasten the disbursement rate of compensation in the country;
- (d) the State-wise/UT-wise and year-wise amount of interim compensation disbursed to

trafficked victims in last three years;

(e) whether the Ministry maintains the data on time span between the disbursement of interim compensation and final compensation to victims of trafficking; and

(f) if so, the details thereof for last three years, State-wise and UT-wise?

Special Remission granted under "Azadi ka Amrit Mahotsav"

1651 **Shri Binoy Viswam:**

Will the Minister of **Home Affairs** be pleased to state:

(a) the number of prisoners serving a sentence of life imprisonment who have been granted special remission as part of the celebrations for 'Azadi ka Amrit Mahotsav';

(b) the number of prisoners convicted for heinous offences against women and children who have been granted special remission as part of the celebrations for 'Azadi ka Amrit Mahotsav'; and

(c) the number of prisoners convicted of heinous offences who are scheduled to be released in the 2nd phase of 'Azadi ka Amrit Mahotsav' i.e. 26th January 2023?

Manual Scavenging

1652 **Shri Jayant Chaudhary:**

Will the Minister of **Social Justice and Empowerment** be pleased to state:

(a) whether Government is aware that several people died while cleaning sewers and septic tanks in the country in the last five years;

(b) if so, the details thereof, State-wise;

(c) the current status of the ban on Manual Scavenging and number of cases that have been registered for persons employing Manual Scavengers, State-wise;

(d) the steps taken by Government to ensure a complete ban on manual scavenging; and

(e) whether Government has taken any other initiative to replace Manual Scavenging, and if so, the details thereof?

Database of NGOs on FCRA portal

1653 **Shri Mohammed Nadimul Haque:**

Will the Minister of **Home Affairs** be pleased to state:

(a) whether Government acknowledges that it has pulled down all the data disclosing the financial contribution received by NGOs including FC4 form from the FCRA online portal, if so, the reasons therefor;

(b) whether the database was compromised by corrupt officials, if so, details thereof; and

(c) the detailed timeline within which Government plans to make all the data available online?

Delay in FCRA registration of NGOs

1654 **Dr. Kanimozhi NVN Somu:**

Will the Minister of **Home Affairs** be pleased to state:

(a) whether there is an inordinate delay in the process of registration of FCRA of NGOs particularly from Tamil Nadu;

(b) if so, the details thereof and the list of NGOs from Tamil Nadu granted FCRA registration in last two years and those which are pending as on date;

(c) the effective measures taken by Government to expedite the process of FCRA registration by various NGOs from Tamil Nadu, particularly the NGOs from Chennai; and

(d) the details of the NGOs in Tamil Nadu whose FCRA registration were cancelled during the last five years and the reasons therefor?

Missing children recovered by the police

1655 **Dr. Kanimozhi NVN Somu:**

Will the Minister of *Home Affairs* be pleased to state:

- (a) whether Government has taken note of instances of missing children being recovered by the police although their relatives have not been traced during the last three years;
- (b) if so, the number of such children in the last three years, State-wise; and
- (c) the proposal formulated by Government regarding the upbringing and education of such children?

Implementation of 15 Points Programme for Minorities Welfare Schemes

1656 **Smt. Jebi Mather Hisham:**

Will the Minister of *Minority Affairs* be pleased to state:

- (a) how much funds have so far been sanctioned for Scholarships for meritorious students from Minority Communities under to the 15 Points Programme for Minorities Welfare Schemes, State-wise details thereof;
- (b) what effective measures so far have been taken to ensure an equitable share for minorities in economic activities and employment under to the 15 Points Programme, State-wise details thereof; and
- (c) what measures have so far been taken to improve the conditions of living of minorities by ensuring an appropriate share for them in infrastructure development schemes under to the 15 Points Programme, State-wise details thereof?

Vacancies in forensic labs

1657 **Shri S Niranjan Reddy:**

Will the Minister of *Home Affairs* be pleased to state:

- (a) whether it is a fact that vacancies in the country's forensic labs are alarmingly high;
- (b) if so, the list of vacancies in Central Forensic Science Laboratories (CFSLs) and in rest of the forensic labs across various States;
- (c) whether Government has taken any steps in this regard;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

Increase in suicide cases of daily wage workers

1658 **Shri Digvijaya Singh:**

Shri Neeraj Dangi:

Will the Minister of *Home Affairs* be pleased to state:

- (a) whether it is a fact that a consistent increase has been registered in the suicide cases of daily wage workers in the country during last five years;
- (b) if so, the number of suicide cases of daily wage workers in the country during last five years, State-wise;
- (c) whether Government is aware of the fact that daily wage earners were the largest occupation-wise group among suicide victims in 2021; and
- (d) the steps being taken by Government to prevent suicides by daily wagers?

PMAAGY status

1659 # **Dr. Kirodi Lal Meena:**

Smt. Mausam Noor:

Will the Minister of **Tribal Affairs** be pleased to state:

- (a) the details of 'Pradhan Mantri Adi Adarsh Gram Yojana' (PMAAGY);
- (b) the details of budget, objectives, targets and eligibility with regard to said Scheme;
- (c) whether villages having a population of more than five hundred and fifty per cent tribal population shall be developed as PMAAGY under the above said scheme; and
- (d) if so, whether Government has any data in this regard, if so, the details of total number and names of various villages included under PMAAGY from West Bengal and in Dausa, Alwar, Sawai Madhopur, Pratapgarh, Banswara, Udaipur and Pali districts of Rajasthan?

Scholarship for madrasa students

1660 **Shri Imran Pratapgarhi:**

Will the Minister of **Minority Affairs** be pleased to state:

- (a) whether it is a fact that Central Government has banned scholarship for madrasa students from class I to VIII; and
- (b) if so, the details in this regard and if not, the reasons therefor?

Police Modernisation in Punjab

1661 **Shri Raghav Chadha:**

Will the Minister of **Home Affairs** be pleased to state:

- (a) the steps taken by the Ministry for police modernisation in the country;
- (b) whether the Ministry is considering Punjab Government's demand of placing the State in "Category A" instead of "Category B";
- (c) whether the Ministry is considering Punjab's demand of granting additional funds to the tune of ₹ 50 crore to the State for strengthening the border police stations and the intelligence infrastructure; and
- (d) steps taken by the Ministry to implement the suggestions issued by the Supreme Court in Prakash Singh judgment?

Martyrs of the Central Armed Police Forces

1662 **Shri Sandeep Kumar Pathak:**

Will the Minister of **Home Affairs** be pleased to state:

- (a) the number of members of the Central Armed Police Forces (CAPFs) who were martyred on the line of duty in the last three years, State-wise and force-wise; and
- (b) the list of honorary benefits, monetary or otherwise, accorded to the families of the martyred CAPFs in the last three years; and
- (c) the quantum of honorarium provided to the families of the martyred CAPF, year-wise, in the last three years?

Strengthening WHDs in Police stations

1663 **Shri Sujeet Kumar:**

Shri Niranjan Bishi:

Will the Minister of **Home Affairs** be pleased to state:

- (a) whether the funds allocated from the Nirbhaya fund towards setting up/ strengthening

Women Help Desks (WHDs) in police stations in all States and UTs (covering 10,000 Police Stations) have been disbursed to States;

(b) if so, the details thereof and if not, the reasons therefor;

(c) what was the criteria used to project budgetary allocation for States; and

(d) the number of WHDs successfully set up under this initiative till date and details and timeframe of proposed completion of the pending WHDs?

Pre-paid telecom service in Ladakh

1664 **Shri P. Bhattacharya:**

Will the Minister of *Home Affairs* be pleased to state:

a) whether pre-paid service by telecom service providers in the Union Territory of Ladakh is available and functional since it has been carved out as a separate entity from the Jammu and Kashmir and is considered to be peaceful with less number of terrorist activities; and

(b) if so, the details thereof and if not, the reasons therefor?

Prison reforms

1665 **Shri Niranjan Bishi:**

Will the Minister of *Home Affairs* be pleased to state:

(a) the amount of funds allocated and sanctioned by Ministry to state prison authorities during last five years;

(b) the details of expenditure on efforts made towards a speedy adoption of Model Jail Manual (2016) especially on measures outlined in education of prisoners (chapter XIII), vocational training (chapter XIV) and welfare (chapter XV);

(c) the funds allocated and sanctioned by prison authorities towards taluka jails and district jails during last five years, State-wise;

(d) whether Ministry has considered increasing budget allocation towards prison authorities to expand prison capacity in light of overcrowding of prison institutions; and

(e) if so, details thereof and if not, reasons therefor?

Parsi institutions in the country

1666 **Shri Rakesh Sinha:**

Will the Minister of *Minority Affairs* be pleased to state:

(a) whether Parsis are the microscopic minority in the country, if so, the number of Parsi educational institutions in the country;

(b) the number of Parsi students claimed minority scholarships during 2017-18 to 2021-22, year-wise; and

(c) how many of them have been granted scholarships?

Stopping of pre-matric scholarships for class I to VIII

1667 **Shri Javed Ali Khan:**

Shri Derek O' Brien:

Will the Minister of *Minority Affairs* be pleased to state:

(a) whether the Ministry has decided to stop pre-matric scholarships for minority students from classes I to VIII from 2022-23, if so, the details thereof;

(b) the number of students who were benefiting from this scholarship scheme;

(c) the number of students in class IX and X who will benefit from this scheme;

(d) what has been the annual budget allocation for this scheme in the past five years; and

(e) whether there is any proposal to increase the number of students or quantum of scholarship under this scheme?

Pre-Matric Scholarship for Minorities

1668 **Dr. John Brittas:**

Will the Minister of **Minority Affairs** be pleased to state:

- (a) whether it is a fact that Government has decided to modify or limit pre-matric scholarships for students belonging to minority communities;
- (b) if so, the details thereof and reasons therefor;
- (c) the number of students covered by the scheme during last five years and the amount spent thereon;
- (d) the year-wise and State wise details thereof; and
- (e) the number of students proposed to be included in the scheme as per the new amendments?

Computerization of Gram Panchayats

1669 # **Shri Neeraj Dangi:**

Will the Minister of **Panchayati Raj** be pleased to state:

- (a) the policy of Government with respect to computerization of Gram Panchayats so far;
- (b) the State-wise number of Gram Panchayats yet to be computerized at present;
- (c) the details of factors responsible for the slow progress in this regard; and
- (d) the steps taken or being taken by Government to accelerate the pace of computerization of these Gram Panchayats?

Objectives and vision of PM Gati Shakti

1670 **Shri V. Vijayasai Reddy:**

Will the Minister of **Road Transport and Highways** be pleased to state:

- (a) the aims, objectives and vision of PM Gati Shakti National Master Plan for Multi-modal Connectivity;
- (b) the details of projects that have been undertaken under PM Gati Shakti in Andhra Pradesh;
- (c) the details of funds allocated, sanctioned, released and utilized for projects that have been undertaken under PM Gati Shakti in AP;
- (d) whether targets have been set for the above projects and, if so, details thereof; and
- (e) the efforts being made by the Ministry for timely completion of the projects?

Illegal operations by private bus operators

1671 **Shri Naranbhai J. Rathwa:**

Will the Minister of **Road Transport and Highways** be pleased to state:

- (a) whether a large number of bus operators are carrying passengers illegally from Delhi to several States/UTs from Anand Vihar, Sarai Kale Khan, Kashmiri Gate and Baba Kharak Singh Marg, New Delhi;
- (b) if so, details thereof along with the number of illegal buses plying by such operators;
- (c) whether buses of Delhi Transport Corporation (DTC) and other Government approved operators do not ferry buses to other States/UTs and passengers are dependent on other Inter-State buses; and
- (d) if so, reasons therefor and steps taken to stop this illegal operation causing loss of

revenue on account of GST and harassment to passengers?

Repair of damaged NHs

1672 **Dr. Dharmasthala Veerendra Heggade:**

Will the Minister of **Road Transport and Highways** be pleased to state:

- (a) whether Government has conducted any assessment of the damage caused to National Highways due to natural calamities in Karnataka;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether Government has conducted any repair works on these damaged NHs;
- (d) if so, the details thereof and if not, the reasons therefor; and
- (e) the funds sanctioned and released for repairing of damaged NHs during the last five years, State-wise including Karnataka?

Road infrastructure development in Assam

1673 **Shri Pabitra Margherita:**

Will the Minister of **Road Transport and Highways** be pleased to state:

- (a) the amount allocated for National Highways Authority of India (NHAI) projects in Assam;
- (b) the actual utilization of funds from the allocated amount for the State of Assam; and
- (c) the total length of National Highways developed in Assam as compared from 2013 to 2022?

Central Road Infrastructure Fund

1674 **Shri A. A. Rahim:**

Will the Minister of **Road Transport and Highways** be pleased to state:

- (a) the quantum of funds allocated to each State under Central Road Infrastructure Fund (CRIF) annually in the last five years;
- (b) the criteria for allocation of funds under CRIF;
- (c) whether Government received any request to revise the allocation of CRIF giving weightage to extent of road network or to increase the weightage for fuel consumption to give justice to smaller and densely populated States like Kerala, if so, details thereof; and
- (d) whether Government plans to make any such revision in CRIF fund allocation?

Share of NH in road accidents

1675 **Shri Syed Nasir Hussain:**

Will the Minister of **Road Transport and Highways** be pleased to state:

- (a) the percentage of highway accidents which account for the total number of road accidents in the past year;
- (b) whether any step has been taken by Government in taking action against officers who issue the premature issuance of completion certificates for National Highway works; and
- (c) if so, the details thereof?

Maintenance of old public infrastructure such as bridges

1676 **Dr. L. Hanumanthaiah:**

Dr. Ameer Yajnik:

Shri K.C. Venugopal:

Smt. Ranjeet Ranjan:

Will the Minister of **Road Transport and Highways** be pleased to state:

- (a) reasons for not taking stringent steps to ensure maintenance of old public infrastructure despite 25 per cent mortality rate of bridges in India;
- (b) whether Government intends to introduce safeguards to prevent untrained and unskilled bidders from getting public sector contracts, if so, details thereof and if not, reasons therefor;
- (c) whether Government intends to have framework/policy to assess age of individual bridges in States/country, details thereof and if not, reasons therefor; and
- (d) whether Government intends to implement a monitoring mechanism to ensure structural integrity of public infrastructure, especially old bridges, if so, details thereof and if not, reasons therefor?

Progress of NH-102B

1677 **Shri Luizinho Joaquim Faleiro:**

Will the Minister of **Road Transport and Highways** be pleased to state:

- (a) whether work on National Highway Number 102B in Manipur State has been progressing as per scheduled timeframe;
- (b) if so, the details of updated status and fresh timeframe and progress of each agency on the stretch;
- (c) if not, the reasons therefor; and
- (d) the details of mechanism adopted for monitoring of the works for avoiding substandard work?

Status of NH 516E

1678 **Shri Kanakamedala Ravindra Kumar:**

Will the Minister of **Road Transport and Highways** be pleased to state:

- (a) present status of the Greenfield NH 516E between Rajahmundry-Rampachodavaram;
- (b) details of the funds earmarked for the completion of this project; and
- (c) the time frame fixed by Government to complete this project and the details thereof?

Delay in Nelamangala-Tumakuru Expressway project in Karnataka

1679 **Shri Jaggesh:**

Will the Minister of **Road Transport and Highways** be pleased to state:

- (a) whether it is a fact that the 10-lane Expressway project to widen the existing four-lane Nelamangala-Tumakuru National Highway in Karnataka under Bharatmala project is delayed with respect to its original schedule;
- (b) whether Government has taken note and initiated steps to complete the work on priority basis;
- (c) if so, the present status of the project and the timeframe for its completion; and
- (d) the details thereof?

PPP in road construction

1680 **Shri S. Kalyanasundaram:**

Shri R. Girirajan:

Will the Minister of **Road Transport and Highways** be pleased to state:

- (a) whether Government is working with different models of Public-Private Partnership (PPP) and is constantly reviewing Model Concession Agreements of various modes of road construction under PPP;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

Bituminous roads

1681 **Shri Dhananjay Bhimrao Mahadik:**

Will the Minister of **Road Transport and Highways** be pleased to state:

- (a) whether it is fact that preferred option for building roads is bituminous roads which are particularly prone to damage on account of water-logging;
- (b) if so, the details of maintenance cost of bituminous roads in comparison to concrete roads; and
- (c) the steps taken by Government to upgrade the bituminous road with concrete roads and the timeframe by which all the roads could be converted to concrete roads?

Improving road connectivity to tourist places

1682 **Shri Harnath Singh Yadav:**

Shri Vijay Pal Singh Tomar:

Will the Minister of **Road Transport and Highways** be pleased to state:

- (a) whether Government proposes to improve connectivity for tourist destinations and construct bypasses in various towns/cities in the country;
- (b) if so, the details thereof; and
- (c) the details of the tourist places in the State of Uttar Pradesh proposed for improving connectivity along with the names of towns/cities identified for construction of bypasses in the State?

Cuttack-Naugaon expansion project.

1683 **Dr. Prashanta Nanda:**

Will the Minister of **Road Transport and Highways** be pleased to state:

- (a) present status of National Highway No-55, Cuttack-Naugaon expansion project;
- (b) the details of budgetary allocation and expenditure made in last two years, year-wise;
- (c) the details of land required and acquired for this project; and
- (d) the schedule of target to complete this project?

Road accidents in the country

1684 **Smt. Vandana Chavan:**

Will the Minister of **Road Transport and Highways** be pleased to state:

- (a) the number and causes of road accident deaths in the country for last five years, year-wise and State/UT wise;
- (b) their percentage in total number of deaths in the said period;
- (c) whether Government is taking any step to reduce the prevalence of road accidents in

the country; and
(d) if so, the details thereof?

Status of NHAI roads

1685 Shri Parimal Nathwani:

Will the Minister of **Road Transport and Highways** be pleased to state:

- (a) the status of NHAI roads passing through Gujarat, Andhra Pradesh and Jharkhand;
- (b) details of the NHAI roads, date of starting work, estimated costs, the work completed, the work in progress and the expected schedule of completion in respect of (a) above; and
- (c) whether certain NHAI roads in Gujarat, particularly Junagadh-Veraval or the one leading to Dwarka are delayed due to lack of coordination between the NHAI and Forest Department, if so the details thereof?

Difficulty in obtaining Pollution Under Control Certificate

1686 Dr. C.M. Ramesh:

Will the Minister of **Road Transport and Highways** be pleased to state:

- (a) whether car owners registered in States other than Delhi are facing difficulty in obtaining Pollution Under Control (PUC) Certificate from Delhi Government and they are being turned away from petrol pumps in Delhi since their vehicles are not registered in PUC database, details thereof;
- (b) whether database of Delhi Government is not up-dated, details thereof; and
- (c) whether Ministry may like to issue an advisory to Delhi Government in this regard so that car owners are not compelled to go to nearby States to obtain PUC Certificates, details thereof and if not, reasons therefor?

Conversion of NHs into four lanes and six lanes

1687 Shri Kamakhya Prasad Tasa:

Will the Minister of **Road Transport and Highways** be pleased to state:

- (a) whether the targets set for conversion of National Highways (NHs) into four and six lanes have been achieved during the last one year in Assam;
- (b) if so, the details thereof including the total length of NHs targeted to be converted into four lanes and six lanes during the last one year in Assam;
- (c) the total length of NHs that have actually been converted into four and six lanes during the said period; and
- (d) the details of funds earmarked/allocated/spent for the said purpose during the said period?

Bridges in poor condition on National Highways in Maharashtra

1688 Dr. Fauzia Khan:

Will the Minister of **Road Transport and Highways** be pleased to state:

- (a) the names of the bridges which are in poor condition and not repaired on National Highways in Maharashtra;
- (b) the year-wise plan of reconstruction of these bridges undertaken during the last five years and till date; and
- (c) the names of such damaged bridges which have been reconstructed and repaired so far?

Road safety programme

1689 **Shri Akhilesh Prasad Singh:**

Will the Minister of **Road Transport and Highways** be pleased to state:

- (a) whether it is a fact that the World Bank has approved a \$250 million loan for road safety programme to Government;
- (b) if so, details thereof;
- (c) year-wise details regarding the road accident fatality rate in the country during the last five years;
- (d) details regarding Government's road safety programme and how it will effect the road accident fatality rate;
- (e) whether any compensation is provided to victims or families of victims of road accidents; and
- (f) if so, year-wise details of the same for last five years?

Greenfield expressways

1690 **Shri Vaiko:**

Shri M. Shanmugam:

Will the Minister of **Road Transport and Highways** be pleased to state:

- (a) whether Government is constructing Greenfield expressways in the country;
- (b) if so, in which corridors and the details thereof;
- (c) whether Bengaluru-Chennai Expressway would also be made Greenfield expressway, and if so, the details thereof; and
- (d) whether these Greenfield expressways are part of the integrated planning and implementation of infrastructure connectivity projects for industrial clusters and if so, the cost of these projects and the time schedule, the details thereof?

Performance of PMAY-G

1691 **Dr. Sasmit Patra:**

Will the Minister of **Rural Development** be pleased to state:

- (a) details of the performance of the Pradhan Mantri Awaas Yojana-Gramin (PMAY-G) in the country over the last five years;
- (b) details of the performance of the States under PMAY-G over the past five years;
- (c) whether State of Odisha has been awarded at any time for their performance under PMAY-G; and
- (d) total expenditure incurred by Government of India for this PMAY-G programme and total houses constructed in the past five years in a State-wise and year-wise format?

Construction of roads under PMGSY

1692 **Shri Vijay Pal Singh Tomar:**

Will the Minister of **Rural Development** be pleased to state:

- (a) the details of the Pradhan Mantri Gram Sadak Yojana (PMGSY) along with the length of roads which have been constructed, till date;
- (b) the total expenditure of the roads constructed under PMGSY for last five years, year-wise;
- (c) whether Government has used any new technology in the road construction under PMGSY to reduce the construction cost and escalate the pace of construction;
- (d) if so, the details thereof; and

(e) the details of Geographic Information System (GIS) data produced by Government for the rural habitations under PMGSY?

Survey of Quality of Living under PMAY-G

1693 **Shri Ayodhya Rami Reddy Alla:**

Shri V. Vijayasai Reddy:

Will the Minister of *Rural Development* be pleased to state:

(a) whether Government has conducted a survey on Quality of Living with current occupants and other stakeholders of the Pradhan Mantri Awaas Yojana-Gramin(PMAY-G) to understand their concerns and iteration which can be made in the next phase of these constructions;

(b) if so, the details thereof and if not, the reasons therefor;

(c) whether Government proposes to constitute a feedback mechanism under PMAY-G; and

(d) if so, the details thereof and if not, the reasons therefor?

Rural development projects in Uttarakhand

1694 # **Dr. Kalpana Saini:**

Will the Minister of *Rural Development* be pleased to state:

(a) the State-wise status of all the rural development projects during the last three years and the current year;

(b) the steps being taken to complete these projects; and

(c) the district-wise details of funds allocated/released by the Central Government for each of the identified projects in the State of Uttarakhand during the last two years and the quantum of funds spent in each district?

Increasing demand of work under MGNREGA

1695 **Dr. Ameer Yajnik:**

Shri Syed Nasir Hussain:

Dr. L. Hanumanthaiah:

Will the Minister of *Rural Development* be pleased to state:

(a) whether MGNREGA is estimated to provide employment to more than 70 million households in FY23, indicating that overall economic development has still not reached in rural and unorganized sectors of the country;

(b) whether 15.5 million households have applied for jobs through MGNREG scheme in October 2022 as compared to the pre-Covid month of October 2019;

(c) if so, the reasons therefor;

(d) whether only 25,056 people have been trained against the target of 2 lakh under Unnati initiative to reduce dependence on MGNREG scheme; and

(e) if so, the reasons therefor and steps taken by Government to address the issue?

PMAY-G in Gujarat

1696 # **Shri Narhari Amin:**

Will the Minister of *Rural Development* be pleased to state:

(a) the total number of houses that have been constructed so far under Pradhan Mantri Awaas Yojana- Gramin (PMAY-G);

(b) the total number of houses constructed in Gujarat under this scheme;

- (c) whether the Government has set any target to construct more houses under PMAY-G; and
 (d) if so, the total number of houses that have been targeted to be constructed by the year 2024, the details thereof?

PM Awaas Yojana-Gramin

1697 **Shri M. Shanmugam:**

Will the Minister of **Rural Development** be pleased to state:

- (a) whether any target has been fixed for construction of number of houses under PM Awaas Yojana-Gramin;
 (b) the amount of funds allocated and spent during the last three years and in current year, in the country, State-wise details thereof;
 (c) whether any Monitoring Committee has been formed to review the progress of construction of houses in various States under the scheme, if so, the details thereof;
 (d) whether any award scheme has been launched for the best performing States/UTs in the construction of houses and achieving the targets; and
 (e) if so, the details thereof?

PMGSY -III proposals for Arunachal Pradesh

1698 **Shri Nabam Rebia:**

Will the Minister of **Rural Development** be pleased to state:

- (a) the details of status of PMGSY-III proposals for Arunachal Pradesh; and
 (b) the expected date of sanctioning of road proposals submitted under PMGSY-III for Arunachal Pradesh and details thereof?

Employment opportunities for rural population

1699 **Shri Anil Desai:**

Shri Sushil Kumar Gupta:

Will the Minister of **Rural Development** be pleased to state:

- (a) whether Government is aware of the factual situation regarding jobless people in our villages;
 (b) the jobs available in rural areas and whether these are sufficient to encourage them to stay there and not to rush to cities for the jobs; and
 (c) the details of new jobs or employment opportunities created for the rural population during last five years?

PMGSY in Uttar Pradesh

1700 # **Shri Hardwar Dubey:**

Will the Minister of **Rural Development** be pleased to state:

- (a) the kilometer-wise length of roads constructed in Uttar Pradesh under Pradhan Mantri Gram Sadak Yojana; and
 (b) the total length of roads, in kilometers, proposed to be constructed; and
 (c) the budgetary allocation made to Uttar Pradesh for Pradhan Mantri Gram Sadak Yojana, during the last three years?

Pending dues of MGNREGA and PMAY-G

1701 # **Smt. Ranjeet Ranjan:**

Will the Minister of **Rural Development** be pleased to state:

- (a) whether the Central Government has not yet released the amount of three instalments of MGNREGA to the State of Bihar, which is more than ₹ 2500 crore;
- (b) whether it is also a fact that the amount to be given under Pradhan Mantri Awaas Yojana-Gramin is not being paid in the State;
- (c) whether the development works of the State are not getting hampered due to delay in payments under MGNREGA and Pradhan Mantri Awaas Yojana-Gramin; and
- (d) if so, the State-wise details of the delay in payment under MGNREGA in the country and by when the MGNREGA amount would be paid to the States?

Allocation of funds under MGNREGS

1702 **Dr. Anil Sukhdeorao Bonde:**

Will the Minister of **Rural Development** be pleased to state:

- (a) the details of funds allocated under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) to Maharashtra State during the last five years, year-wise;
- (b) the details of spending by Government of Maharashtra along with the number of beneficiaries, district wise and year-wise for last five years; and
- (c) whether any deviation of fund for specific purpose has been reported, if so, the steps taken/being taken by the Union Government?

Provision of interest on delayed wages to MGNREGA workers

1703 # **Shri Ram Nath Thakur:**

Will the Minister of **Rural Development** be pleased to state:

- (a) the delay of time in the payment of wages to the workers against the fixed stipulation of 15 days for the payment of wages to the MGNREGA workers under the MGNREGS;
- (b) whether Government will consider making a provision for paying interest to the MGNREGA workers for delay in the payment of wages; and
- (c) the details of the steps taken by Government during the last three years to ensure timely payment of wages to the MGNREGA workers and what has been the outcome?

Performance of training programmes under DDU-GKY

1704 **Shri Sanjay Raut:**

Will the Minister of **Rural Development** be pleased to state:

- (a) whether Government has achieved the objective for which Deen Dayal Upadhyaya-Grameen Kaushalya Yojana (DDU-GKY) was launched and if so, the details thereof;
- (b) the number of Deen Dayal Upadhyaya Grameen Kaushalya Kendras (DDU-GKK) operating in various parts of the country alongwith the number of training programmes being run in these Kendras;
- (c) whether Government has utilized the funds allocated for DDU-GKK during each of the last five years; and
- (d) the minimum placement rate given in the DDU-GKY along with the actual placement rate State/UT- wise and year-wise for last five years?

Enhancing skill development of women

1705 **Shri Masthan Rao Beeda:**

Will the Minister of ***Skill Development and Entrepreneurship*** be pleased to state:

- (a) the details of schemes implemented by Government for skill development of women to increase their employability;
- (b) whether the schemes have achieved the objective of increased women participation in the workforce and if so, the details thereof;
- (c) the details of funds allocated for implementation of the said schemes; and
- (d) the action plan of Government for enhancing skill development of women?

Early age skill development

1706 **Shri Masthan Rao Beeda:**

Will the Minister of ***Skill Development and Entrepreneurship*** be pleased to state:

- (a) whether the Ministry has any programme/scheme to promote skill development from an early age;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether the Ministry has integrated such skill development programmes with other schemes for young children;
- (d) if so, the details thereof and if not, the reasons therefor;
- (e) whether Ministry has taken initiatives for implementation of International Labour Organisation (ILO) early age skill development trainings; and
- (f) if so, the details thereof and if not, the reasons therefor?

Skill Development Training Centres for women

1707 **Shri B. Parthasaradhi Reddy:**

Will the Minister of ***Skill Development and Entrepreneurship*** be pleased to state:

- (a) whether Government is running any exclusive Skill Development Training Centres for women;
- (b) if so, the details of such existing centres, State-wise; and
- (c) the total number of women undergone skill development training in such centres in the last three years, year-wise and centre-wise?

Digitizing ITIs

1708 # **Shri Brijlal:**

Will the Minister of ***Skill Development and Entrepreneurship*** be pleased to state:

- (a) whether Government has taken any steps towards digital skill development by digitizing various Industrial Training Institutes (ITIs) in the country;
- (b) if so, the details thereof and the efforts made in this direction;
- (c) whether Government proposes to formulate curriculum as per the requirement of industries for the youth to gradually end the crisis of skilled workers in the country and if so, the details thereof; and
- (d) whether Government has started working on it on mission mode keeping in view the shortage of skilled workers across the world and if so, the steps taken so far in this regard?

Employability after vocational courses

1709 **Shri Derek O' Brien:**

Will the Minister of ***Skill Development and Entrepreneurship*** be pleased to state:

- (a) the number of men and women enrolled in vocational courses, district-wise and State-wise; and
- (b) the number of persons employed full-time and part-time after completing vocational courses, district-wise and State-wise?

Training under PMKVY

1710 # **Dr. Kalpana Saini:**

Will the Minister of ***Skill Development and Entrepreneurship*** be pleased to state:

- (a) the number of applicants who have been imparted training under the Pradhan Mantri Kaushal Vikas Yojana (PMKVY) during the last three years;
- (b) whether Government has provided any financial assistance to the applicants who have been trained under this scheme to start their own business;
- (c) if so, the details thereof and if not, the reasons therefor; and
- (d) the target set for Pradhan Mantri Kaushal Vikas Yojana 3.0?

Employment under Skill India Mission

1711 **Shri Randeep Singh Surjewala:**

Will the Minister of ***Skill Development and Entrepreneurship*** be pleased to state:

- (a) the amount allocated to the Skill India Mission, Nationally, State-wise, year-wise during last five years;
- (b) the number of candidates skilled/trained, year-wise, during last five years under Pradhan Mantri Kaushal Vikas Yojana, Jan Shikshan Sansthan, National Apprenticeship Promotion Scheme and Industrial Training Institutes / Craftsmen Training Scheme;
- (c) the placement percentage attained across the country, as well as State level and Government's placement targets, year-wise, scheme-wise, during last five years; and
- (d) whether Government has evaluated how the focus on short-term courses has led to a high number of certification but low employment rate under the schemes?

SC, ST, and Minority candidates trained under PMKVY, JSS

1712 **Shri Abdul Wahab:**

Will the Minister of ***Skill Development and Entrepreneurship*** be pleased to state:

- (a) whether Government has any data with regard to the SC, ST and Minority candidates who got trained through Pradhan Mantri Kaushal Vikas Yojana, Jan Shikshan Sansthan and Short Term Training courses for skill development of these candidates under the Skill India Mission;
- (b) if so, the State-wise details thereof;
- (c) whether Government has fixed any target for compulsory enrolment of SC, ST and Minority candidates under the Skill India Mission; and
- (d) whether the target is accomplished so far and if so, the details thereof?

Skill development institutes being run by public and private sectors

1713 # **Ms. Saroj Pandey:**

Will the Minister of ***Skill Development and Entrepreneurship*** be pleased to state:

- (a) the number of skill development institutes being run by public and private sectors across the country at present and the number of youth being given training there; and
 (b) the steps being taken by Government to provide employment to them after training and the number of youth who have been provided employment under this scheme till date?

Assessment of PM Kaushal Vikas Yojana

1714 **Shri Jayant Chaudhary:**

Will the Minister of ***Skill Development and Entrepreneurship*** be pleased to state:

- (a) whether Government has conducted an assessment study of the Pradhan Mantri Kaushal Vikas Yojana (PMKVY) on the employability of the workforce;
 (b) the number of training centres that were closed during the pandemic and its impact on the skill development program, State-wise;
 (c) the status of the first batch of Indian Skill Development Service (ISDS) inducted by Government in 2019; and
 (d) whether Government is proposing to start recruitment on yearly basis to ISDS and if so, the details thereof?

Training under PMKVY

1715 **Shri Jawhar Sircar:**

Will the Minister of ***Skill Development and Entrepreneurship*** be pleased to state:

- (a) the target of training under the Pradhan Mantri Kaushal Vikas Yojana (PMKVY) and what is the achievement;
 (b) whether the youth really get jobs or self employment after short term training courses;
 (c) how many ITIs are there in the country and how many long term courses are conducted; and
 (d) how many ITIs are adopted by the private sector or have partnerships with private industry?

Check on misappropriation of funds in PMKVY

1716 **Shri Sanjeev Arora:**

Will the Minister of ***Skill Development and Entrepreneurship*** be pleased to state:

- (a) the statistics for Pradhan Mantri Kaushal Vikas Yojana (PMKVY) training and job placement in the past five years versus the envisaged targets;
 (b) what percentage of trainees under PMKVY have left their jobs within six months of placement after receiving up-skilling;
 (c) what initiatives Government has taken under PMKVY to check instances of fraud and misappropriation of funds;
 (d) how many instances of such nature have been detected and what actions have been initiated; and
 (e) what is the strategy to promote skill development in new-age of Artificial Intelligence and Industry 4.0?

Drone training at ITI, Shahpur

1717 # **Ms. Indu Bala Goswami:**

Will the Minister of ***Skill Development and Entrepreneurship*** be pleased to state:

- (a) the number of people who have been imparted drone training so far at ITI Shahpur in Kangra district of Himachal Pradesh and the total number of students who are presently

taking training;

(b) the duration of the said drone training programme; and

(c) the percentage of the placement after completing this training programme?

Beneficiaries under PMKVY

1718 **Shri Irranna Kadadi:**

Will the Minister of ***Skill Development and Entrepreneurship*** be pleased to state:

(a) the status of Pradhan Mantri Kaushal Vikas Yojana (PMKVY) as on 30th November, 2022 and the details of beneficiaries under the scheme;

(b) the percentage amount that has been utilized by Government out of the allocated budget, the allocation of funds, skill-wise and State-wise; and

(c) whether Government has been able to meet its targets as set out in the plan, if so, the details thereof and if not, the reasons therefor?

Funds allocated under PMKVY

1719 **Shri P. Wilson:**

Will the Minister of ***Skill Development and Entrepreneurship*** be pleased to state:

(a) the beneficiaries and funds allocated under the Pradhan Mantri Kaushal Vikas Yojana (PMKVY), State-wise;

(b) whether Government is considering giving a minimum level of stipend till the beneficiary gets a job and if so, how much stipend will be given; and

(c) the job retention percentage of the youth trained under the concerned scheme across the country, including Tamil Nadu?

BC Reservations for Kapu Community

1720 **Shri G.V.L. Narasimha Rao:**

Will the Minister of ***Social Justice and Empowerment*** be pleased to state:

(a) whether any permission is required from the Central Government to provide OBC reservation to any caste in jobs in State Government jobs and educational institutions; if so, details thereof;

(b) whether separate Central and State BC lists for reservations existed since beginning;

(c) whether 5 per cent reservation provided to Kapu community through 2019 Act by Andhra Pradesh Assembly as "quota within quota" from the 10 per cent EWS reservation is legally permissible, details thereof; and

(d) due process to be followed by the State Government, of Andhra Pradesh, if it has to give BC reservation to Kapu Community in State jobs and education?

Training to Divyangjan for self-employment

1721 # **Shri Ghanshyam Tiwari:**

Will the Minister of ***Social Justice and Empowerment*** be pleased to state:

(a) whether Government has made any scheme to provide training to differently-abled persons of rural areas for self-employment and entrepreneurship;

(b) if so, the details thereof;

(c) whether any agreement has been done with any institution for imparting training to differently abled persons; and

(d) if so, the details thereof?

Subsidy on interest on educational loan for OBC

1722 # **Shri Ghanshyam Tiwari:**

Will the Minister of ***Social Justice and Empowerment*** be pleased to state:

- (a) the detail of Dr. Ambedkar Central Sector Scheme related to subsidy on interest upon educational loan for overseas studies for Other Backward Classes (OBC) and eligibility criteria for it;
- (b) year-wise details of the subsidy provided by Government to the students registered from Rajasthan under the above scheme for the last five years;
- (c) whether Government of Rajasthan is running any scholarship scheme for the students belonging to OBC; and
- (d) if so, the detail of the number of OBC students registered for scholarship in the last three years and the number of students who have been given scholarship out of them?

Social security for senior citizens

1723 **Dr. Dharmasthala Veerendra Heggade:**

Will the Minister of ***Social Justice and Empowerment*** be pleased to state:

- (a) the steps taken by Government to ensure social security of the elders/ senior citizens;
- (b) the major recommendations of Standing Committee on Social Justice and Empowerment regarding Maintenance and Welfare of Parents and Senior Citizens (Amendment) Bill, 2019;
- (c) the percentage of population of senior citizens as per Census 2011 and the projected population of senior citizens by 2026 in the country; and
- (d) the details of Schemes and Programmes being implemented by Government for the welfare of senior citizens across the country?

New Swarnima Special Scheme for Women

1724 **Dr. K. Laxman:**

Will the Minister of ***Social Justice and Empowerment*** be pleased to state:

- (a) whether 'New Swarnima Special Scheme for Women' is fulfilling its objectives of inculcating the spirit of self-confidence among the women of Backward Classes living below the poverty line;
- (b) if so, the details of number of women benefitted from the 'New Swarnima Special Scheme for Women', year-wise and State-wise for last five years; and
- (c) the expenditure incurred against the allocation of the budget and hurdles in implementing the scheme so far and the action considered to be taken by the Government, the details thereof for last five years?

Assistance by NBCFDC to Telangana

1725 **Dr. K. Laxman:**

Will the Minister of ***Social Justice and Empowerment*** be pleased to state:

- (a) the year-wise details of the amount sanctioned in the last five years by the National Backward Classes Finance and Development Corporation (NBCFDC) to Telangana Government to help the beneficiaries;
- (b) the percentage of the amount allocated by NBCFDC to the beneficiaries against the amount sanctioned;
- (c) whether any deviation has been found in spending the money against sanction of scheme by State Government; and

(d) if so, the action considered to be taken by Government?

Pre-Matric Scholarship for SC/ST/OBC students

1726 **Shri Randeep Singh Surjewala:**

Will the Minister of ***Social Justice and Empowerment*** be pleased to state:

- (a) the year-wise amount of funds spent in pre-matric scholarship for SC/ST/OBC students enrolled from Class I to Class VIII for last five years;
- (b) whether children/wards of parents/guardians of manual scavengers under section 2(I) (g) of Manual Scavengers Act, 2013, waste pickers, tanners and flayers, persons engaged in hazardous cleaning under Section 2(I) (d) of Manual Scavengers Act, 2013 were benefitting from this scheme;
- (c) whether hostelers were benefitting from the scheme; and
- (d) the reasons for discontinuing the scheme for such students?

Elder line in Kerala

1727 **Dr. John Brittas:**

Will the Minister of ***Social Justice and Empowerment*** be pleased to state:

- (a) whether Ministry has set up National Helpline for Senior Citizens (Elder line) in Kerala;
- (b) the details and objectives thereof;
- (c) the reasons for delay in releasing second quarter payment;
- (d) whether Government took note of the fact that core functions under the project including the facility of toll free number for senior citizens has come to a standstill for want of funds;
- (e) whether the Ministry would expedite actions in tandem with the Ministry of Finance for releasing subsequent instalments also considering the fact that the salary of Elder line staff is overdue from July 2022 onwards; and
- (f) the target dates thereof?

Details about CPLI/ODIC/IRCA

1728 **Shri Narain Dass Gupta:**

Will the Minister of ***Social Justice and Empowerment*** be pleased to state:

- (a) number of Community Based Peer-Led Intervention (CPLI)/Out Reach Drop in Centre (ODIC)/Integrated Rehabilitation Centres for Drug Addiction (IRCA) are sanctioned in the financial year 2019-20, 2020-21 and 2021-22;
- (b) how many of these sanctioned CPLI/ODIC/IRCA have been given grant-in-aid, year-wise, organisation-wise; and
- (c) the number of ODIC/CPLI/IRCA centres closed in the last three years i.e. 2019-20, 2020-21 and 2021-22, the details thereof, State-wise?

Helpline for differently-abled

1729 **Dr. Ashok Kumar Mittal:**

Will the Minister of ***Social Justice and Empowerment*** be pleased to state:

- (a) whether the Ministry has overlooked the setting up of helpline numbers for differently-abled in the country;
- (b) if so, the current status of helpline numbers for differently-abled across the country, State/UT-wise;
- (c) the details of States/UTs that have functioning helpline numbers till now;
- (d) whether the Ministry has urged remaining States/UTs to set up helpline numbers for

differently-abled on an immediate basis; and
 (e) if so, the details of the measures initiated, and if not, reasons therefor?

Free Coaching Scheme for SC and OBC students

1730 **Dr. Amar Patnaik:**

Shri Muzibulla Khan:

Will the Minister of ***Social Justice and Empowerment*** be pleased to state:

- (a) State-wise number of students registered under the Free Coaching Scheme for SC and OBC students launched in May 2022;
- (b) division of students according to their chosen Course/Stream;
- (c) details of the scheme including the location of coaching centres, number of learning hours, etc.;
- (d) whether the Ministry is considering steps to include an online resource material to be shared with the coaching centres, along with a peer-based mentorship programme;
- (e) if so, the details thereof; and
- (f) if not, the reasons therefor?

Atrocities against Backward Classes

1731 # **Shri Ram Chander Jangra:**

Will the Minister of ***Social Justice and Empowerment*** be pleased to state:

- (a) the number of complaints of atrocities against the Backward Classes registered after giving constitutional status to the National Commission for Backward Classes; and
- (b) the action taken with regard to the complaints, State-wise details thereof?

Upliftment of divyangjans

1732 **Shri Mukul Balkrishna Wasnik:**

Shri Irranna Kadadi:

Will the Minister of ***Social Justice and Empowerment*** be pleased to state:

- (a) the steps taken by the Ministry to uplift the Divyangjans;
- (b) total budget spent by the Ministry for upliftment for Divyangjan in the country;
- (c) whether the Ministry plans to do structural audit of public places to check them for being Divyangjan friendly;
- (d) if not, the reasons therefor;
- (e) steps taken by the Ministry in last five years to make public places accessible to Divyangjans, details thereof;
- (f) whether Government plans to have a separate Ministry of Divyangjans for better implementation of policies; and
- (g) whether the Ministry plans to support Divyangjans by giving them monthly pensions for their survival, if not, reasons therefor?

Pre-Matric Scholarship for SC and OBC students

1733 **Shri Mallikarjun Kharge:**

Will the Minister of ***Social Justice and Empowerment*** be pleased to state:

- (a) the details of the number of Pre-Matric Scholarships given to SC and OBC students in the last five years, category-wise and year-wise;
- (b) the details of the number of applications received for the Pre-Matric Scholarship for SC and OBC students in the current year, category-wise;

- (c) whether Government has rejected crores of Pre-Matric Scholarship applications for the current year; and
 (d) if so, the details thereof?

Interest Subvention for Self-Help Groups and SC/OBC Individuals

1734 **Shri Muzibulla Khan:**

Will the Minister of ***Social Justice and Empowerment*** be pleased to state:

- (a) whether the new financial model for Interest Subvention for SC and OBC individuals as well as Self Help Groups, announced in September 2020 has been implemented; and
 (b) if so, the number of beneficiaries, State-wise and if it has not been implemented, the reasons therefor?

Beneficiaries of Pre-Matric and Post-Matric Scholarships in Kerala

1735 **Shri Prakash Javadekar:**

Will the Minister of ***Social Justice and Empowerment*** be pleased to state:

- (a) the details of number of students in Kerala getting Pre-Matric and Post-Matric Scholarships; and
 (b) the number of beneficiaries in Kerala, district-wise?

Tribal community in North East Region

1736 **Shri Rakesh Sinha:**

Will the Minister of ***Tribal Affairs*** be pleased to state:

- (a) whether tribal community is marginalised in the North East Region, if so, how many of them are landless;
 (b) what is per capita income of tribal living in rural areas of the North East Region; and
 (c) how many tribals in the North East Region lost their land right in the last five years?

Constitution of Tribal Advisory Council

1737 # **Shri Vivek K. Tankha:**

Will the Minister of ***Tribal Affairs*** be pleased to state:

- (a) provisions regarding rule making in section 3(c) of section 4 the Tribal Advisory Council (TAC) of 5th Schedule in the Constitution of India;
 (b) details of number of subjects forwarded by Governor to TAC in last five years along with the number of meetings held by the TAC and number of subjects disposed of, State-wise and year-wise details thereof; and
 (c) steps taken by Government for non-compliance of Section 3, Section 4(2), Section 4(3) of the Schedule?

Suggestions in Tribal Development Report, 2022

1738 # **Smt. Phulo Devi Netam:**

Will the Minister of ***Tribal Affairs*** be pleased to state:

- (a) the total number of Scheduled Tribe majority districts in the country and the number of districts out of them which fall under the forest, hilly or desert areas, the State-wise details thereof;
 (b) whether Government is running a separate programme for development of the said tribal majority districts;

- (c) if so, the details thereof and if not, the reasons therefor; and
 (d) the suggestions given to Government in the Tribal Development Report, 2022 released by the Bharat Rural Livelihoods Foundation(BRLF), the details thereof?

Technical issues in building of EMRS

1739 **Shri Abdul Wahab:**

Will the Minister of *Tribal Affairs* be pleased to state:

- (a) how many Eklavya Model Residential Schools (EMRSs) have been built during last five years, State-wise and year wise;
 (b) how many of the EMRSs are functional as of now;
 (c) whether it is fact that many proposed EMRS have not been built over technical issues; and
 (d) if so, the details thereof and the reasons therefor?

Community Forest Resource (CFR) claims

1740 **Dr. V. Sivadasan:**

Shri Elamaram Kareem:

Will the Minister of *Tribal Affairs* be pleased to state:

- (a) how many Community Forest Resource (CFR) claims under Section 3(1)(i) of FRA have been filed across the States and what is the total area of forest land over which CFR claims have been filed across country, State-wise details thereof;
 (b) how many titles have been issued against total number of CFR claims under Section 3(1)(i) of FRA and what is total area of forest land over which Individual, Community Rights and CFR titles have been distributed across the country, the State-wise details thereof; and
 (c) status of claims and recognition of rights for STs and Other Traditional Forest Dwellers (OTFDs)?

Network connectivity enhancement at Kolli hills, Namakkal, Tamil Nadu

1741 **Shri K.R.N. Rajeshkumar:**

Will the Minister of *Tribal Affairs* be pleased to state:

- (a) whether the Ministry has received any proposal from the State of Tamil Nadu to enhance the network connectivity to provide high class education and telemedicine facilities at Kolli hills, Namakkal district, Tamil Nadu under provision of article 275(1);
 (b) if so, the status of the said proposal; and
 (c) by when the project will be sanctioned/approved?

Literacy and life skills to Tribal Students

1742 **Smt. Mahua Maji:**

Will the Minister of *Tribal Affairs* be pleased to state:

- (a) whether Ministry has undertaken any survey to assess 'out of school children' from tribal community at pan India level;
 (b) if so, State-wise/UT-wise details thereof;
 (c) the steps taken to enroll these tribal children in schools in the year 2021-2022; and
 (d) the allocation of funds under different schemes for education of tribal children, State-wise?

Economic upliftment of tribals

1743 **Shri Ajit Kumar Bhuyan:**

Will the Minister of ***Tribal Affairs*** be pleased to state:

- (a) whether Government has many schemes and programmes for the tribal people of the country in different States and whether it has helped in economic upliftment of tribals in North Eastern Region;
- (b) if so, the details thereof;
- (c) what changes have been brought by the different schemes and programmes for economic upliftment of the tribal people; and
- (d) the number of tribal people, both men and women, who are getting benefits from these schemes and programmes, State-wise details thereof?

Proposals from Chhattisgarh

1744 # **Shri Rajeev Shukla:**

Will the Minister of ***Tribal Affairs*** be pleased to state:

- (a) the details of proposals received from Government of Chhattisgarh for approval that is pending with the Ministry;
- (b) whether any special scheme regarding development of Tribal areas has been formulated or is being formulated by the Ministry/Government; and
- (c) if so, the UT-wise/ State-wise details in this regard, including Chhattisgarh?

Criteria for identifying the beneficiaries under PMMVY

1745 **Shri Tiruchi Siva:**

Will the Minister of ***Women and Child Development*** be pleased to state:

- (a) the details of the criteria for identifying the beneficiaries under the Pradhan Mantri Matru Vandana Yojana (PMMVY);
- (b) the details of the number of beneficiaries who have been identified by Government;
- (c) the details of funds spent under the scheme, State/UT-wise including Tamil Nadu;
- (d) the details of provisions made to monitor the implementation of the said scheme at the district level; and
- (e) whether Government has set a timeline to ensure the benefits of the scheme reach the targeted beneficiaries and if so, the details thereof?

Manpower and infrastructure for protection of children against offences

1746 **Smt. Priyanka Chaturvedi:**

Will the Minister of ***Women and Child Development*** be pleased to state:

- (a) how many Special Juvenile Police units and Child Welfare Probation Officers have been appointed and currently functioning in police stations, district-wise and State-wise details thereof;
- (b) how many female police officers have been appointed for handling investigations under Protection of Children from Sexual Offences (POCSO), district-wise and State-wise details thereof; and
- (c) how many courts are equipped with vulnerable witness safeguards, the details thereof?

Malnourishment faced by female students

1747 **Shri N.R. Elango:**

Will the Minister of ***Women and Child Development*** be pleased to state:

- (a) whether Government is cognizant that the Mid-Day Meal, or even the breakfast as mentioned in new National Education Policy (NEP) are not enough to battle malnourishment faced by female students; and
- (b) if so, the steps that are proposed to be taken by Government keeping in mind that female health should be of prime importance and care should be taken so that the right kind of nutrition is provided to female students?

Age of consent for consensual relationship among teenagers

1748 **Shri Binoy Viswam:**

Will the Minister of ***Women and Child Development*** be pleased to state:

- (a) whether Government is cognizant of the issue of age of consent whereby consensual sexual relationships between teenagers often get criminalized under the Protection of Children from Sexual Offences Act, 2012; and
- (b) whether Government is considering any proposal to reduce the age of consent from 18 to 16 years under the Act to prevent the criminalization of consensual relationships between teenagers?

Occurrence of child marriages

1749 **Shri Jose K. Mani:**

Will the Minister of ***Women and Child Development*** be pleased to state:

- (a) whether Government has the details of the number of child marriages that occurred in the country over the last three years;
- (b) if so, the State-wise details thereof;
- (c) whether Government noticed an increase in the incidence of child marriages during the last three years;
- (d) if so, the reasons therefor;
- (e) what are the initiatives taken by Government to prevent the occurrence of child marriages in the country; and
- (f) the details of the actions taken in this regard?

Draft policy for women empowerment

1750 # **Shri Brijlal:**

Will the Minister of ***Women and Child Development*** be pleased to state:

- (a) whether Government has made any draft policy for women empowerment recently;
- (b) if so, the details thereof and the salient features of the draft;
- (c) whether Government has invited views of the concerned departments on the various points included in the draft policy and if so, their responses thereto; and
- (d) the additional steps taken or proposed to be taken by Government for women empowerment?

Children benefitted under ICDS scheme

1751 **Shri Deepender Singh Hooda:**

Will the Minister of ***Women and Child Development*** be pleased to state:

- (a) the number of children benefitted under the Integrated Child Development Services (ICDS) scheme during the last three years, State-wise;
- (b) the number of Anganwadi workers and assistants serving in the country, State-wise/UT-wise;
- (c) how much funds have been transferred to Haryana for payment of honorarium to Anganwadi workers and helpers;
- (d) what amount is paid to an Anganwadi worker and Anganwadi helper as honorarium, State-wise/UT-wise details thereof;
- (e) what role did the Anganwadi workers play during the COVID Pandemic and were they additionally paid for this job; and
- (f) if so, the details thereof and if not, the reasons therefor?

Funds allocated to Punjab State Commission for Women by NCW

1752 **Shri Vikramjit Singh Sahney:**

Will the Minister of ***Women and Child Development*** be pleased to state:

- (a) the details of Activities vis-a-vis amount provided by the National Commission for Women (NCW) to Punjab State Commission for Women and utilization/status of programme/activities during the last three years and the current year;
- (b) whether the National Commission of Women is planning to allocate funds to Punjab State Commission of Women in upcoming year;
- (c) if so, the details thereof and if not, the reasons therefor; and
- (d) the details of fund allocation to various State Women Commissions, State-wise?

POCSO courts in the country

1753 **Prof. Manoj Kumar Jha:**

Smt. Priyanka Chaturvedi:

Will the Minister of ***Women and Child Development*** be pleased to state:

- (a) the number of POCSO courts, State-wise and district-wise details thereof;
- (b) the details of the progress made by POCSO courts in last five years;
- (c) the number of POCSO courts that have Video Conferencing system, State-wise details;
- (d) the number of Judicial Magistrate courts that are equipped with audio-video facilities for recording statements of child victims under POCSO, State-wise details thereof;
- (e) the number of POCSO courts that have been equipped with vulnerable witness safeguards;
- (f) the number of special courts that have appointed Special Public Prosecutors, State-wise and gender-wise details; and
- (g) the number of courts that have female judges handling POCSO cases, State-wise details thereof?

Nirbhaya fund for setting up FTSCs in West Bengal

1754 **Smt. Shanta Chhetri:**

Will the Minister of ***Women and Child Development*** be pleased to state:

- (a) the details of Nirbhaya fund for setting up Fast Track Special Courts (FTSCs) to provide speedy justice for rape victims and under POCSO Act in West Bengal;
- (b) the details of schemes being implemented/funds utilized/work done so far in West Bengal, district-wise; and
- (c) if so, the details thereof and if not, the reasons therefor?

Status of various schemes related to women safety

1755 # **Shri Sanjay Singh:**

Will the Minister of ***Women and Child Development*** be pleased to state:

- (a) whether it is a fact that the rate of crime against women has increased by 15.8 per cent during the last three years;
- (b) the year-wise details of the amount allocated and released to the Ministry of Home Affairs and other concerned Ministries from Nirbhaya Fund till the year 2021-22;
- (c) Ministry-wise details of the percentage of funds utilized by the Ministries so far; and
- (d) increase in cyber crime against women in the last five years and the details of amount from the Nirbhaya Fund used for its prevention and schemes related thereto?

Conviction rate of cases under POCSO

1756 **Dr. Anbumani Ramadoss:**

Will the Minister of ***Women and Child Development*** be pleased to state:

- (a) whether the Central Government is aware that the conviction rate of cases under Protection of Children from Sexual Offences (POCSO) Act is less than 30 per cent;
- (b) if so, the reasons therefor;
- (c) whether the Central Government has any proposal to strengthen above Act for its better implementation; and
- (d) if so, the details thereof?

Making the country free from women and child abuse

1757 **Shri Naresh Bansal:**

Will the Minister of ***Women and Child Development*** be pleased to state:

- (a) the policy and programme put in place to ensure the compliance of provisions for protection against physical and mental torture of women for making the country free from women and child abuse, whether it has helped to control women and child abuse, if so, the details thereof;
- (b) the special action plan and implementation plan for ensuring equal opportunities and restoration of social, economic and political justice for women during the next five years; and
- (c) whether the above mechanism is sufficient to lessen the cases of women and child abuse, if so, State-wise details thereof during the last five years?

Gender Resource Centre

1758 # **Shri Samir Oraon:**

Will the Minister of ***Women and Child Development*** be pleased to state:

- (a) whether Government plans to set up a Gender Resource Centre to cater to gender-based violence;
- (b) if so, the working procedure of these centres; and
- (c) the number of Gender Resource Centres to be set up in the entire country, State-wise details thereof including that of Jharkhand?

Audit of One-Stop-Centres

1759 **Ms. Sushmita Dev:**

Will the Minister of ***Women and Child Development*** be pleased to state:

- (a) whether Government has conducted any audit of the One-Stop-Centres (OSCs) running in the country;
- (b) whether Government is aware of any social audit of the same having been conducted by any NGOs/Self Help Groups (SHGs); and
- (c) if so, what actions Government is intending to take based on the results of the audit?

Funds spent under Ujjawala scheme

1760 **Dr. Santanu Sen:**

Will the Minister of **Women and Child Development** be pleased to state:

- (a) the number of women who have been reported missing during last five years, State-wise;
- (b) the funds spent under the Ujjawala scheme during last five years, State-wise;
- (c) whether Government has received Fund Utilisation Certificate from all the States for all the funds provided till date;
- (d) if not, the reasons for the delay; and
- (e) the number of persons prevented, rescued, rehabilitated and re-integrated under the scheme during last five years, State-wise and year-wise?

New Delhi
14th December, 2022
23 Agrahayana, 1944 (Saka)

P. C. Mody,
Secretary-General.

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